[Shri S. S. Lal]

Cottage units for producing matches should be set up in Rajasthan, where raw materials are available.

(iii) STEPS TAKEN TO MINIMISE THE RISKS AT NUCLEAR PLANTS AND TO AVOID THE HAZARDS IN THE USE OF NUCLEAR TECHNOLOGY

SHRI EDUARDO FALEIRO (Mormugao): On 28-3-79, a radiation leak at the nuclear power reactor at Harrisburg (USA) was first detected and in a matter of days radiation levels were abnormally high at distances as much as 300 kms. away from the site. The accident is one of the worst ever not merely in the continuing threat of a core meltdown but in the wide area of exposure. The big river nearby may get contaminated and already radio-active iodine has turned up in mills. There has been partial evacuation of the most vulnerable of the population in the neighbourhood and a general alert has gone out to several States close to Pennsylivania. While emergency measures are being taken, scientists have not yet been able to solve the basic problem in the runaway reactor. Various Governments have already rushed observers to Pennsylivania to see how the U.S. authorities meet the threat.

The incident at Harrisburg is not an isolated one in recent days. On 3-4-79, the Swedish State Power Board closed down the nuclear power plant, Ringhals 2, near Gothenburg because of a leak in a steam generator. South Korea's only nuclear power plant has stopped operation since March 27 after a leakage of radiocative contaminated water.

A nuclear reactor at Karlsrube (West Germany) at once research centre was closed down on April 4, following a mechanical failure. Two workers were exposed to radioactive contamination on April 4, while conducting maintenance work at the used nuclear fuel reprocessing plant at Tokai about 100 kms north-east of Tokyo. A nuclear accident means the unleashing of deadly radiation which may keep on exacting its toll over a large area and for generations and cannot, therefore, be treated at par with other industrial mishaps.

I, therefore, request the Government to make a statement in the House regarding steps taken to minimize such risks at our nuclear plants and to avoid the hazards in the use of nuclear technology.

(iv) STRIKE BY DELHI SCHOOL TEACHERS

श्री लक्ष्मी नारायण पांडेय : (मंदसौर) उपाध्यक्ष महोदय, दिल्ली के शिक्षको द्वारा चलाई जा रही हड़ताल के कारण स्थिति इस प्रकार की बन गई है कि परीक्षाओ को स्थगित को स्थगित करनापडे और इसकी असर कई लाख विद्यार्थियो पर पडेगा, यद्यपि प्रशासन द्वारा इस हेतु प्रयत्न भी किये गये कि हड़ताल समाप्त हो, पर उसका कोई परिणाम अभी तक नहीं निकला है। दिल्लीके स्कूली शिक्षको की 21 मार्च से चल रही हड़ताल के साथ ही 10वीं तथा 12वीं कक्षाओ के बहिष्कार के कारण पढाई एक दम ठप्प है। दिल्ली प्रशाससन ने अन्य सरकारी कर्मचारियो तथा स्थानीय कार्यकर्ताओ की सहायता सें परीक्षाओं की व्यवस्था की है, किन्तु इनके बारे मे भी भारी शिकायतें है। हड़ताल का वातावरण बना रहने से भी पढ़ाई अस्तव्यस्त है तथा जो शिक्षक हड़ताल पर नहीं है, वे भी भी कार्य करने में प्राय. असमर्थ हैं। स्थानीय परीक्षाओं के लिए समस्त कार्यक्रम, प्रश्न पत्र, उनकी जाच तथा अन्य व्यवस्था, आदि के बारे मे जो कार्यवाही होनी चाहिये, उसका भी नितान्त अभाव है। यदि शिक्षकों की हड़ताल शीघ्र नहीं टूटी, तो परीक्षायें स्थगित कराई जाने की स्थिति आ सकती है। बोर्ड की परीक्षाओ की भाँति स्थानीय परीक्षाओ का कार्यक्रम सरकारी कर्मचारियों और अभिभावकों द्वाराभी सम्भव प्रतीत नहीं होता है। एक लाख से ऊपर परीक्षार्थियों की परीक्षा लेना, उत्तरपुस्तिकाओं की जांच व परिणाम समय पर निकालना, आदि, महत्वपूर्ण कार्य ने जो किसी सुव्यवस्था के अभाव में सम्भव

नहीं हैं। सभी चाहते हैं कि हड़ताली शिक्षक हड़ताल वापस लें, इस हेतु विभिन्न व्यक्तियों, सांसदों द्वारा भी हड़ताली शिक्षकों का काम पर आने की अपील की गई है और उस का परिणाम भी अब तक प्राय. नगण्य है। ऐसी दशा में समय से पूर्व योग्य कदम उठाना आवश्यक है जिस से कि लाखों विद्यार्थियों के भविष्य पर बुरा असर न पड़े। मुझे विश्वास है कि माननीय शिक्षा मंत्री जी शीघ्र ही उचित कदम उठायेंगे।

(v) REPORTED NON-PAYMENT OF SALARY TO THE STAFF BY MESSRS. ARMSTRONG SMITH LTD., CALCUTTA

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, the Chairman of the Board of Directors and Branch Incharge of Calcutta Office of Armstrong Smith Ltd., a subsidiary holding company of Belapur Sugar and Allied Industries with its head office at 12/14, Veer Nariman Road, Bombay, has stopped payment of salaries to the staff at their Calcutta office for several months. It has therefore, become very difficult for the employees to maintain their very existence in these hard days. The families of these employees and workers are practically on the verge of starvation. Mismanagement and malpractices prevalent in the administration are responsible for this critical situation. The conspiracy started from last December against the employees although the employees are ready to cooperate with the management and are ready to work hard for the smooth functioning of the Company. The Managing Director of this Company assured in last January that the Company would take appropriate steps for the smooth running of the Company and also to release the salaries of the employees, but so far nothing has been done. On the contrary, it is feared that the Company might be closed and the workers thrown on the streets to starve along with their family members.

I would, therefore, request the Minister to intervene effectively in the matter and make a statement on the floor of the House to allay the fears lurking in the minds of the workers and save them from further starvation.

(vi) REPORTED ATTACK BY CERTAIN ARMED PEOPLE ON NEO-BUDDHISTS IN A VILLAGE IN AURANGABAD DISTRICT OF MAHARASHTRA

श्री केशवराव धोंडगे (नांदेड) सदर साहब, मै रूल 377 के द्वारा लोक-महत्व का अत्यन्त महत्वपूर्ण प्रश्न आप की अनुमति से यहा पर इन्साफ के लिए उठा रहा हूं।

महाराष्ट्र के मराठवाडा विभाग मे औरंगाबाद जिले के अंबल ताल्लुके में ढाकेफल गांव में तारीख 6-4-79 को नवबौद्ध समाज पर हथियारबंद लोगो ने लाठी-काठी शस्त्रों से खुलेआम हमला करके दो नव-बौद्ध लोगों को मार डाला है और कई लोग घायल हुए है। यह भीषण हमला होने से दलित और बौद्ध समाज में घबडाहट फैल गई है। नव-बौद्ध समाज को संरक्षण देने में शासन असमर्थ रहा है। परिस्थिति विस्फोटक है। नव-बौद्ध समाज में असंतोष फैला हुआ है। मैं माननीय गृह मंत्री जी से गुजारिश करूंगा कि वे नव-बौद्ध दलित समाज को संरक्षण देने मे फौरन कार्यवाही करके इन्साफ दे।

जय क्रान्ति।

(vii) REPORTED REFUSAL BY MADHYA PRADESH GOVERNMENT TO ACCEPT A C.B.I. ENQUIRY INTO ALLEGED COLLECTION OF FUNDS FROM INDUSTRIALISTS IN MADHYA PRADESH AS SUGGESTED BY MINISTER OF TOURISM AND CIVIL AVIATION

श्री ब्रजभूषण तिवारी (खलीलाबाद): माननीय उपाध्यक्ष महोदय, मैं नियम 377 के अन्तर्गत निम्नलिखित लोकमहत्व के विषय पर अपना बयान पढ़ता हूं:

तारीख 7 अप्रैल, 1979 दिन शनिवार को स्टेट्समैन, नई दिल्ली में प्रकाशित एक